NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 90/(MAH)/2016 CA No.

CORAM:

S. No.

Present: SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.02.2017

NAME OF THE PARTIES:

M/s. 3D Technopack Limited

SECTION OF THE COMPANIES ACT: 14(1) of the Companies Act, 2013.

DESIGNATION

Amita Desai Company Scortany in Practic

ORDER

C.P. No. 90/14(1)/NCLT/MB/MAH/2016

C.P. allowed vide separate Orders.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)